

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 60  
TO BE ANSWERED ON 02.02.2022**

**DIRECT TRAIN FROM BIJNOR**

**†60. SHRI MALOOK NAGAR:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government is contemplating upon running a direct train from Bijnor to Delhi;**
- (b) the policies of the Government for proper cleanliness and beautification of the railway stations;**
- (c) whether the Government has taken any steps to sell or lease out the unutilized land near all the railway stations of all the four metro cities like Delhi, Mumbai, Chennai and Kolkata and B grade cities;**
- (d) if so, the effective policies of the Government for enhancing the income from the Railways; and**
- (e) the policy of the Government to reduce the train fare?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (e) A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 60 BY SHRI MALOOK NAGAR TO BE ANSWERED IN LOK SABHA ON 02.02.2022 REGARDING DIRECT TRAIN FROM BIJNOR**

**(a) Delhi-Bijnor section is presently being served by 02 pairs of daily Mail/Express services.**

**(b) Cleanliness is a continuous process and every endeavour is made to keep the railway stations in properly clean and hygienic condition. Indian railways have been consistently making efforts to improve cleanliness of stations. Some of the policies/efforts undertaken are enumerated below:**

**(i) Standard Bid Document (SBD) and General Conditions of Contract for Services (GCCS) have been issued to improve effectiveness of housekeeping/cleaning contracts.**

**(ii) Introduction of mechanized cleaning contracts at around 696 stations and award of rag picking and garbage disposal contracts at major stations.**

**(iii) Use of CCTVs has been intensified for monitoring of cleanliness activities at about 700 stations.**

**(iv) Plastic Bottle Crushing machines have been installed at 419 stations.**

**(v) Enforcement of Indian Railways (Penalties for activities affecting cleanliness at Railway Premises) Rule, 2012 has been intensified.**

**(vi) Third party audit cum survey on cleanliness of major stations has been carried out to instill healthy competition for improvement.**

**(vii) Cleanliness drives and awareness campaign are also conducted from time to time.**

**(c) & (d) Railway land is leased/licensed for the purposes connected with Railways working and operations requiring development of ancillary logistic support/infrastructure such as bulk oil installations & oil depots, steel yards, concrete sleeper plants, coal dumps, connectivities to private sidings/ports and other logistic stacking plots, vending stalls, etc. and for passenger amenities/facilities for various periods. Further, vacant Railway land/air-space not required by Railways for its immediate future operational needs is also leased through open, transparent and competitive bidding for commercial development in interim period wherever feasible through Rail Land Development Authority (RLDA), in order to mobilize additional financial resources. Presently, 125 sites measuring 399.14 hectare (approx.) where commercial development seems feasible have been entrusted to RLDA.**

**(e) Evaluation of various alternatives for rationalisation of fare is an ongoing process. At present, there is no proposal to reduce fare.**

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